

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 23-07-2024 AT
11.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : **M/s ST.John Freight Systems Ltd**

PETITION NUMBER : **CP/759/IB/2018**

APPLICATION NUMBER:

- a) IA(IBC)/922(CHE)/2022
- b) IA(IBC)/1167(CHE)/2022 in
IA/1094/2022
- c) IA(IBC)/1094(CHE)/2022
- d) MA(IBC)/20(CHE)/2022
- e) IA(IBC)/1095(CHE)/2022
- f) IA(IBC)/1228(CHE)/2022 in
IA/1095/2022

ORDER

204.a. IA(IBC)/922(CHE)/2022 IN CP/759/IB/2018

204.b. IA(IBC)/1167(CHE)/2022 in IA/1094/2022 IN CP/759/IB/2018

204.c. IA(IBC)/1094(CHE)/2022 IN CP/759/IB/2018

204.e. IA(IBC)/1095(CHE)/2022 IN CP/759/IB/2018

204.f. IA(IBC)/1228(CHE)/2022 in IA/1095/2022 IN CP/759/IB/2018

Ld. Counsel Ms. Niveditha Narayanan for the Liquidator. Ld. Counsel
. S. Satish for the Sub-Collector, Tuticorin.

In this case the order passed by this Tribunal on 19.01.2023 to pay a cost of
Rs.2,00,000/- in each IA numbers IA(IBC)/922(CHE)/2022,
IA(IBC)/1167(CHE)/2022, IA(IBC)/1094(CHE)/2022, IA(IBC)/1095(CHE)/2022 and
IA(IBC)/1228(CHE)/2022 totalling Rs.10,00,000/- has been complied with as per
the memo e-filed by the Liquidator on 22.07.2024.

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In view of the above, directions issued by this Court for attachment of the bank account of MSK Lorry Booking office is no longer necessary. Therefore this Court directs Sub-Collector, Tuticorin to lift the attachment on the above bank Account.

All the IA's IA(IBC)/922(CHE)/2022, IA(IBC)/1167(CHE)/2022, IA(IBC)/1094(CHE)/2022, IA(IBC)/1095(CHE)/2022 and IA(IBC)/1228(CHE)/2022 are closed.

204.d. MA(IBC)/20(CHE)/2022 IN CP/759/IB/2018

Ld. Counsel Ms.Manusri for the Applicant. Ld. Counsel Ms.Niveditha for the Liquidator.

In this case appeal before Hon'ble NCLAT is pending on the issue of payment of Rs.2,00,000/- ordered by this Court on the Applicant.

List the application for hearing on **10.09.2024**.

Sd/-
RAVICHANDRAN RAMASAMY
Member (Technical)

Sd/-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk